

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:800
ANSWERED ON:01.03.2013
SBI LOAN TO KCC
Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) the total amount lent by various public sector banks including State Bank of India (SBI) under Kisan Credit Card during the last three years;
- (b) whether Government has received representations from any quarter including public representatives regarding non-payment/ non-recovery of loan under KCC lent by SBI;
- (c) if so, the details thereof along with the action taken thereon;
- (d) whether any inquiry has been initiated against any defaulters/bank officials in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a): The bankwise data of Kisan Credit Cards(KCCs) issued and limits sanctioned during the last three years is annexed.

(b) to (e): The banks have their own, Board approved, grievance redressal mechanism and complaints/grievances received by the Government are forwarded to the concerned bank/ Reserve Bank of India(RBI) or Indian Banks' Association, as the case may be, for appropriate remedial action.

The flow of credit to agriculture has increased from Rs. 3,84,514 crore in 2009-10 to Rs. 5,11,029 crore (Provisional) in 2011-12. Similarly the no. of crop loan accounts have also registered growth from 482.30 lakh in 2009-10 to 646.57 lakh in 2011-12.